

ITEM NO.802(MM)

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 12824/2024

[Arising out of impugned final judgment and order dated 08-07-2024
in CRLR No. 4486/2023 passed by the High Court of Judicature at
Allahabad]

AKHILESH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 25-02-2025 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) Mr. Divyesh Pratap Singh, AOR

For Respondent(s) Ms. Sakshi Kakkar, AOR

Mr. Chand Qureshi, AOR

UPON being mentioned, the Court made the following
O R D E R

List on 28.03.2025.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR